

O.A. No. 796 of 2005

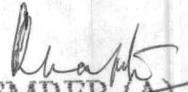
Order dated: 11.12.2007

CORAM:

Hon'ble Shri C.R.Mohapatra, Member (A)

Advocate Ms. S.Soren appears on behalf of Mr. S.S.Mohapatra to inform that the relief sought by the applicant has already been received and in view of this the applicant does not want to pursue this case any further. The Advocate Mr. S.Bhera appears on behalf of Sri S.B.Jena and also expressed his no objection to withdrawal of the O.A.

Accordingly, the O.A., as well as the M.A.No. 301/07, is disposed of as withdrawn.


MEMBER (A)